GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 865 TO BE ANSWERED ON 23.7.2018

Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas

†865. DR. RAVINDRA KUMAR RAY: SHRI FAGGAN SINGH KULASTE: SHRI VISHNU DAYAL RAM: DR. PRABHAS KUMAR SINGH: SHRI SANJAY KAKA PATIL: SHRI P. KUMAR: SHRI RAVINDRA KUMAR PANDEY: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI NISHIKANT DUBEY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Jawahar Navodaya Vidyalayas and Kendriya Vidyalayas established by the Government so far in the country along with the funds allocated by the Government for running these schools, State/UT-wise;

(b) the number of places in the country where the Government proposes to set up such Vidyalayas during the next three years along with the criteria adopted for setting up of such schools in different States, State/UT-wise;

(c) whether it is a fact that many districts in the country do not have any such schools and if so, the details thereof along with the reasons therefor, State/UT-wise;

(d) whether the Government proposes to open such schools in those areas and if so, the details thereof along with the time limit fixed for it; and

(e) whether the Government has received any proposals from any State Government to open such new vidyalayas, and if so, the details thereof, State/UT-wise along with the response of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a): A statement showing the State/UT-wise number of Jawahar Navodaya Vidyalayas (JNVs) and Kendriya Vidyalayas (KVs) sanctioned in the country at present is placed at Annexure-I. Funds allocated by the Government of India for running JNVs and KVs during the last three years and the current year are as under:

(Rs. in Crore)

Year	Navodaya Vidyalaya Samiti	Kendriya Vidyalaya Sangathan
2015-16	2285.14	3278.47
2016-17	2619.57	3987.25
2017-18	3185.00	4997.25
B.E. 2018-19	2793.00	4425.00

The allocation of funds is not made State/UT wise.

(b) to (e): The Navodaya Vidyalaya scheme provides for opening of one Jawahar Navodaya Vidyalaya (JNV) in each district of the country. Sanctioning of JNVs depends on the willingness of the concerned State Government/UT Administration to make available requisite suitable land free of cost and making available required temporary building, free of rent to run the Vidyalaya till the permanent building is constructed. However, actual sanction and opening of new JNV depends on availability of funds and approval by the competent authority. Opening of new JNVs is a continuous process and one JNV each has already been sanctioned in all the districts of the country (as on 31st May, 2014), excluding Tamil Nadu which has not yet accepted the Navodaya Vidyalaya Scheme.

Kendriya Vidyalayas are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence personnel on receipt of a proposal in the prescribed proforma from a Ministry / Department of Government of India / State Governments / Union Territory Administration and committing thereby availability of requisite resources for setting up a new KV as well as on availability of necessary sanction of the Government. Final decision regarding setting of the KV would depend upon the feasibility report, qualifying under the 'Challenge Mode' and approval of Competent Authority.

A statement showing the State/UT-wise list of districts having no JNVs and KVs is placed at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 865 FOR 23.7.2018 ASKED BY DR. RAVINDRA KUMAR RAY, SHRI FAGGAN SINGH KULASTE, SHRI VISHNU DAYAL RAM, DR. PRABHAS KUMAR SINGH, SHRI SANJAY KAKA PATIL, SHRI P. KUMAR, SHRI RAVINDRA KUMAR PANDEY, SHRI MANSUKHBHAI DHANJIBHAI VASAVA, SHRI NISHIKANT DUBEY, MEMBERS OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS AND KENDRIYA VIDYALAYAS.

S. No.	State/UT	No. of JNVs sanctioned	No. of KVs sanctioned
1	A & N ISLAND	3	2
2	ANDHRA PRADESH	15	33
3	ARUNACHAL PRADESH	18	16
4	ASSAM	28	56
5	BIHAR	39	48
6	CHANDIGARH	1	5
7	CHHATTISGARH	28	34
8	D & N HAVELI	1	1
9	DAMAN & DIU	2	1
10	DELHI	9	45
11	GOA	2	5
12	GUJARAT	34	45
13	HARYANA	21	32
14	HIMACHAL PRADESH	12	25
15	JAMMU & KASHMIR	23	38
16	JHARKHAND	26	37
17	KARNATAKA	31	48
18	KERALA	14	38
19	LAKSHADWEEP	1	1
20	MADHYA PRADESH	53	105
21	MAHARASHTRA	34	57
22	MANIPUR	11	8
23	MEGHALAYA	12	7
24	MIZORAM	8	4
25	NAGALAND	11	6
26	ODISHA	31	60
27	PUDUCHERRY	4	4
28	PUNJAB	23	50
29	RAJASTHAN	35	75
30	SIKKIM	4	2
31	TAMIL NADU	-	42
32	TELANGANA	9	34
33	TRIPURA	8	9
34	UTTAR PRADESH	76	111
35	UTTARAKHAND	13	43
36	WEST BENGAL	20	60
	TOTAL	660	1187

(The State of Tamil Nadu is yet to accept the Navodaya Vidyalaya Scheme).

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 865 FOR 23.7.2018 ASKED BY DR. RAVINDRA KUMAR RAY, SHRI FAGGAN SINGH KULASTE, SHRI VISHNU DAYAL RAM, DR. PRABHAS KUMAR SINGH, SHRI SANJAY KAKA PATIL, SHRI P. KUMAR, SHRI RAVINDRA KUMAR PANDEY, SHRI MANSUKHBHAI DHANJIBHAI VASAVA, SHRI NISHIKANT DUBEY, MEMBERS OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS AND KENDRIYA VIDYALAYAS.

S. No.	State/UT	Name of districts having no JNV	Name of districts having no KV
1	A & N ISLAND	-	Nicobar, North & Middle Andaman
2	ANDHRA PRADESH	-	-
3	ARUNACHAL PRADESH	Lohit, Kradadi, Siang, Lower Siang, Upper Subansiri	East Kameng, Kurung Kumey, Upper Dibang Valley, Upper Subansiri, Anjaw, Namsai
4	ASSAM	Sonitpur, Charaideo, Majuli, South Salmara Mankachar, West Karbi Anglong, Hojai	Nalbari, Chirang
5	BIHAR	-	Arwal, Kaimur, Sheikhpura, Nawada, Madhepura, Madhubani, Supaul
6	CHANDIGARH	_	-
7	CHHATTISGARH	-	Kondagaon, Balod, Bemetara, Baloda Bazar, Gariaband, Mungeli, Surajpur, Balrampur
8	D & N HAVELI	-	-
9	DAMAN & DIU	-	Daman
10	DELHI	-	South East Delhi, North Delhi
11	GOA	-	-
12	GUJARAT	-	Amreli, Kheda, Narmada, Navsari, Valsad, Dangs, Tapi
13	HARYANA	Charkhi Dadri	Kaithal, Mewat, Yamuna Nagar
14	HIMACHAL PRADESH	-	Sirmaur
15	JAMMU & KASHMIR	-	Poonch, Ramban, Ganderbal, Shopian, Kupwara, Pulwama
16	JHARKHAND	-	Koderma, Saraikela-Kharsawan, Palamu
17	KARNATAKA	-	Bengaluru Rural, Chitradurga, Gadag, Chikballapur, Yadgir, Chikkamagaluru
18	KERALA	-	-
19	LAKSHADWEEP	-	-
20	MADHYA PRADESH	-	Alirajpur
21	MAHARASHTRA	Thane	Akola, Amravati, Beed, Buldhana, Gadchiroli, Gondia, Hingoli, Jalna, Kolhapur, Nandurbar, Osmanabad, Parbhani, Ratnagiri, Sangli, Satara, Sindhudurg, Washim
22	MANIPUR	Thoubal, Jiribam, Pherzawl, Kamjong, Kangpokpi, Tengnoupal, Noney	Chandel, Imphal (East), Thoubal, Bishnupur

23	MEGHALAYA		South Garo Hills, East Garo Hills,
23	MEGHALATA	-	North Garo Hills, South-West Garo
			Hills, West Jaintia Hills, East Jaintia
			Hills, West Khasi Hills, South-West
			Khasi Hills
24	MIZORAM		
24	MIZOKAM	-	Lawngtlai, Kolasib, Mamit, Saiha,
			Serchhip
25	NAGALAND		Vinhing Man Dhalt Tuangang
25	NAGALAND	-	Kiphire, Mon, Phek, Tuensang,
26	ODISHA		Wokha, Peren, Longleng
		-	-
27	PUDUCHERRY	-	Yanam
28	PUNJAB	-	Mansa, Moga, Muktsar, Nawanshahr
29	RAJASTHAN	-	Pratapgarh
30	SIKKIM	-	North Sikkim, West Sikkim, South
			Sikkim
31	TAMIL NADU	The State of Tamil Nadu is yet to	Erode, Karur, Krishnagiri,
		accept the Navodaya Vidyalaya	Nagapattinam, Namakkal,
		Scheme	Pudukkottai, Salem, Theni,
			Viluppuram, Ariyalur, Tiruppur,
			Thoothukudi
32	TELANGANA	Mancherial, Nirmal, Adilabad,	Nirmal, Komaram Bheem Asifabad,
		Rajanna Sircilla, Jagtial,	Jagtial, Kamareddy, Warangal (Rural),
		Peddapalli, Bhadradri	Jayashankar Bhoopalpally, Jangaon,
		Kothagudem, Mahabubnagar,	Bhadradri Kothagudem, Medak,
		Wanaparthy, Jogulamba Gadwal,	Wanaparthy, Nagarkurnool, Jogulamba
		Sangareddy, Medak, Yadadri	Gadwal, Suryapet, Vikarabad, Siddipet
		Bhuvanagiri, Suryapet,	
		Kamareddy, Vikarabad, Medchal,	
		Jayashankar Bhoopalpally,	
		Mahabubabad, Warangal Rural,	
		Jangaon	
33	TRIPURA	-	Khowai, Sepahijala, Gomati
24			Andreadhan Nasan Dhahhir (Cart
34	UTTAR	-	Ambedkar Nagar, Bhadohi (Sant
	PRADESH		Ravidas Nagar), Bijnor,
			Kanshiram Nagar (Kasganj),
			Fatehpur, Hamirpur, Amroha (J.P.
			Nagar), Jalaun, Jaunpur, Kannauj,
			Mainpuri, Mirzapur, Bahraich,
			Pratapgarh, Sant Kabir Nagar,
			Maharajganj, Banda, Sambhal, Shamali
35	UTTARAKHAND	-	-
36	WEST BENGAL	Kalimpong, Purba Burdwan	Bankura
		(Bardhaman), Jhargram	
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JNVs have not been sanctioned in Central Delhi, New Delhi, Mumbai, Mumbai Sub-Urban, Hyderabad, Kolkata districts as these districts do not have any rural population.